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CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

REVIEW APPLICATION NO:  
36/2001 in OA.No.397/94

Dated: 12/7/2001

CORAM: HON'BLE SHRI KULDIP SINGH, MEMBER(J)  
HON'BLE SMT. SHANTA SHAstry, MEMBER(A)

1. Union of India Through  
The General Manager,  
Central Railway,  
Mumbai.
2. The Chief Workshop Manager,  
Locomotive Workshop, Parel,  
Mumbai - 400 012. .... Review Petitioners

V/s.

Shri H.S.Dixit .... Original Applicant

(ORDER)

Per Smt. Shanta Shastry, Member(A)

This review petition has been filed by the original respondents in OA No.397/94 which was allowed by order dated 1/5/2001, setting aside and quashing the order dated 23/11/98.

2. We have carefully perused the grounds advanced for reviewing of this Tribunal's order. In our considered view the review petitioners are ~~not~~ trying to reargue the matter by expanding their earlier arguments. This cannot be a ground for review. The Review petition is rejected.

*Shanta S*  
(SHANTA SHAstry)  
MEMBER(A)

*Kuldip S*  
(KULDIP SINGH)  
MEMBER(J)

abb

dt. 12/7/01  
order/Injunction despatched  
to Applicant/Respondent(s)  
on 3/9/01

*AB*